

12.05 hrs.

**Title: Regarding passing of the Bills by the Houses of Parliament during the Ninth Session (First Part) and assented to by the President.**

**SECRETARY-GENERAL: Sir, I lay on the Table the following 12 Bills passed by the Houses of Parliament during the Current Session and assented to by the President since a report was last made to the House on 8 March, 2002:-**

1. The Appropriation (Railway) Vote on Account Bill, 2002
2. The Appropriation (Railways) Bill, 2002
3. The Appropriation Bill, 2002
4. The Appropriation (No.2) Bill, 2002
5. The Appropriation (Vote on Account) Bill, 2002
6. The Uttar Pradesh Appropriation (Vote on Account) Bill, 2002
7. The Uttar Pradesh Appropriation Bill, 2002
8. The Jute Manufactures Cess (Amendment) Bill, 2002
9. The Inter-State Water Disputes (Amendment) Bill, 2002
10. The Prevention of Terrorism Bill, 2002
11. The Institutes of Technology (Amendment) Bill, 2002
12. The Passports (Amendment) Bill, 2002

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**MR. DEPUTY-SPEAKER: The House would now take up the Calling Attention Motion.**

**SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, the Calling Attention is taken up after the Zero Hour.**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN):** When there is a Calling Attention motion, then there is no 'Zero Hour'. That is the convention. There is no 'Zero Hour' when there is a Calling Attention motion.

**उपाध्यक्ष महोदय :** यह कॉलिंग अटेंशन का मुद्दा पहले भी दो-तीन दफा नहीं लिया जा सका है।

**SHRI SHIVRAJ V. PATIL (LATUR):** The 'Zero Hour' is taken up because the Members want it to be taken up and the Chair also allows it to be taken up. There is no rule provided for it and that is why we call it 'Zero Hour'. However, we would abide by whatever is decided by the Chair. But the matter that we want to raise is of great importance.

**MR. DEPUTY-SPEAKER:** We would have the 'Zero Hour' after Calling Attention. This matter could not be taken up on three or four occasions before also.

**SHRI SHIVRAJ V. PATIL :** Sir, we would go by your advice.

**MR. DEPUTY-SPEAKER:** This matter got adjourned time and again.

He has been coming to me again and again and pursuing it

.â€¦ (व्यवधान)

**उपाध्यक्ष महोदय :** इसके बाद ले लेंगे।

â€ (व्यवधान)